

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995PLC029913
Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 6 - List of operational creditors (Employees)

Amount in Rs.

Sl. NO	Name of authorised representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in SCC, if applicable					
1	NA	V. Murali		3,32,665	3,32,665	Unsecured	-	-	-	0.004%	-	-	-	-	Note 1
2	NA	R.P. Shriram		2,07,241	2,07,241	Unsecured	-	-	-	0.002%	-	-	-	-	Note 1
3	NA	R. Thangaimalai		2,98,979	2,98,979	Unsecured	-	-	-	0.004%	-	-	-	-	Note 1
4	NA	K. Mohan		1,48,847	1,48,847	Unsecured	-	-	-	0.002%	-	-	-	-	Note 1
		Total		9,87,732	9,87,732		-	-	-	0.012%	-	-	-	-	

Note 1: Admitted dues relates to the gratuity claim of the employees, which will have the priority in payment as per Sec.53 read with Sec.36 of IBC

FOR PADMADEVI SUGARS LIMITED

S. Rajendran
Liquidator
Regn. No. IBBI/PA-002/P-N00098/2017-18/10241